

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

4

O.A. No.1291/99
M.A. No.1157/99

HON'BLE SHRI R.K. AHOOJA, MEMBER(A)

New Delhi, this the 10th day of September, 1999

1. Kiran Lata Thukral
W/o late Shakti Nath Thukral
C/o Nityanand Jha
D-1/91, Shiv Durga Vihar
Lakhadpur
Faridabad, Haryana
2. Shri Santosh Kumar Thakur
S/o Shri S.N. Thakur
R/o Village Didapalpur
Post Kundapalpur, P.S. Shapkunj
Bhagalpur, Bihar

....Applicants

(By Advocate: Shri Mehdi Imam, proxy of
Shri Anis Suhrabardy)

Versus

1. Union of India
through its Secretary
Railway Board
Rail Bhawan, New Delhi
2. The General Manager
Eastern Railway
Danapur, Bihar
3. The Divisional Security Commissioner
Railway Protection Force
Eastern Railway
Danapur, Bihar


....Respondents

(By Advocate: Mrs. Meera Chhibber)

O R D E R (ORAL)

Learned proxy counsel for applicants seeks permission to withdraw the O.A. so that the same can be placed before the Hon'ble High Court.

2. Permission is granted and the case is dismissed as withdrawn accordingly.


(R.K. AHOOJA)
MEMBER(A)

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